

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4010
ANSWERED ON:23.08.2005
STATE COMMISSION FOR WOMEN
Barad Shri Jashubhai Dhanabhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether some States have not set up a State Commission for Women so far;
- (b) if so, whether these States have any alternative mechanism for evaluating the socio-economic status of women and addressing their problems; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a) As per information available with the Department of Women and Child Development, the State Governments of Gujarat, Jharkhand and Manipur have not set up State Commission for Women.

(b)&(c) The information made available to the Department of Women and Child Development by the concerned State Governments is given in the annexure.

Annexure

Annexure referred to in the reply to parts (b) and (c) of Lok Sabha Unstarred Question No. 4010 for 23-8-2005 regarding State Commissions for Women

S.No. Name of State Status of setting up of state which has not commission for women/Nature of set up State alternative mechanism in place Commission for in the State Women

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| 1 | Gujarat | Women Commission is yet to be set up but as alternative mechanism there is a separate Department and a commissionerate for women development/welfare, a Gender Resource Centre for achieving the objectives of gender equality and equity in the overall development processes as well as the Gujarat Women Economic Development Corporation for economic upliftment of women. |
| 2 | Jharkhand | Women Commission is yet to be set up. As alternative mechanism, the state has established Jharkhand Women Development Society and Jharkhand State Social Advisory Board in the year 2001 and 2004 respectively. These two institutions alongwith other concerned Government Departments, Boards and Committees are stated to be looking after the problems of women in Jharkhand. |
| 3 | Manipur | Government of Manipur has approved setting up of a state |

commission for women through
an Act called the Manipur
State Commission for Women
Act, 2005.